

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO: 3382
ANSWERED ON 12TH MARCH, 2026

IMPLEMENTATION OF MEGA FOOD PARK AND APC SCHEMES

† **3382. SHRI DARSHAN SINGH CHOUDHARY :**

Will the Minister of Food Processing Industries be pleased to state:

(a) whether the Government has implemented the Mega Food Park and Agro-Processing Cluster (APC) schemes with the objective of value addition to agricultural products, increasing farmers' income, developing food processing infrastructure and generating rural employment, if so, the details thereof;

(b) the number of Mega Food Parks and Agro-Processing Clusters sanctioned or commissioned in the country, particularly in Madhya Pradesh during the last five years and the number of farmers, Farmer Producer Organisations (FPOs), Self-Help Groups (SHGs) and Micro, Small and Medium Enterprises (MSMEs) units benefited from the said parks and clusters; and

(c) whether any additional steps or revised guidelines have been proposed by the Government for the augmentation of cold-chain and logistics, export infrastructure, easy credit and capital assistance, and incentivizing private investment with an aim to increase the effectiveness of Mega Food Parks and clusters and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SHRI RAVNEET SINGH)

(a) to (c): The Ministry of Food Processing Industries (MoFPI) has been implementing the Mega Food Park (MFP) Scheme and Agro Processing Clusters (APC) Scheme, which are component schemes of the Central Sector Umbrella scheme "Pradhan Mantri Kisan Sampada Yojana (PMKSY)". The main objective of the MFP and APC scheme is to create modern infrastructure for the food processing sector along the value chain from farm to market to reduce wastage of agricultural produce, enhance value addition, increase farmer's income, and generate employment, including rural areas. The Mega Food Park Scheme adopts a cluster-based approach and provides for establishment of a Central Processing Centre (CPC) supported by Primary Processing Centres (PPCs) and collection centres, along with common infrastructure such as warehousing, cold storage, logistics facilities, quality control laboratories and packaging facilities. Similarly, the Agro-Processing Cluster Scheme aims to develop modern infrastructure and common facilities for food processing industries in a cluster-based manner to encourage the setting up of food processing units and attract investment in the sector. While APC scheme was continued during 15th Finance Commission Cycle, the MFP scheme was discontinued with effect from 01.04.2021.

Under Mega Food Parks Scheme 41 mega Food parks have been approved across the country similarly under Agro-Processing Clusters scheme 63 APCs have been approved. Out of which 5 MFPs and 19 APC projects have been approved during last five years. No project has been approved in the state of Madhya Pradesh during the last five years. However, the Ministry has approved 2

projects under MFP scheme and 3 projects under APC scheme in the state of Madhya Pradesh since the inception of the schemes. The details of the MFP and APC Projects approved in the state of Madhya Pradesh along with farmers benefitted and number of food processing units including Micro, Small and Medium Enterprises (MSME) established in the MFPs and APCs are at **ANNEXURE**. Government has taken several additional steps for the augmentation of easy credit and capital assistance, and incentivizing private investment with an aim to increase the effectiveness of Mega Food Parks and clusters, including those in Madhya Pradesh. To populate the approved MFPs and APCs with food processing units, exclusive Expression of Interest (EOI) for establishment of Food processing units inside MFPs and APCs have been called for under the scheme for Creation / Expansion of Food Processing & Preservation Capacities (CEFPPC) of the Ministry and later on, certain percentage of funds have been specifically earmarked for food processing units inside Mega Food Parks (MFPs) and Agro processing clusters (APCs). Further to make affordable credit available to Mega Food Parks, APCs and food processing units in the Parks, Special Fund of Rs. 2000 crore has also been created with National Bank for Agriculture and Rural Development (NABARD).

REFERRED TO PART (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3382 REGARDING IMPLEMENTATION OF MEGA FOOD PARK AND APC SCHEMES ANSWERED ON 12.03.2026

The details of the MFP and APC Projects approved in the state of Madhya Pradesh:

MFP Approved projects

Sr. No.	SPV/ IA Name	District	State/ UT	Date of approval	Project Cost (INR in Cr)	Approved Grant (INR in Cr)	Released Grant (INR in Cr)	Status	Farmer's benefitted/ expected to be benefitted	NO. of FP units Including MSM E
1	Indus Mega Food Park Pvt Ltd	Khargone	Madhya Pradesh	27.08.2012	131.28	49.37	49.37	Operational	400	4
2	Avantee Mega Food Park Pvt Ltd	Dewas	Madhya Pradesh	31.12.2015	146.07	50	40	Operational	2000	4

APC Approved projects:

Sr. No.	Name of the Project Execution Agency (PEA)	District	State	Date of approval	Project cost (In Cr.)	Grant Approved (in Cr.)	Total Grant released (in Cr.)	Status	Farmer's benefitted/ expected to be benefitted	NO. of FP units Including MSM E
1	M/s Nimar Agro Park	Barwani	Madhya Pradesh	08.06.2018	31.55	10	7.15	Operational	4000	2
2	M/s Bharti Agro Cluster	Betul	Madhya Pradesh	19.12.2018	26.13	9.8	6.93	Operational	1200	5
3	M/s Prashun Foods Pvt Ltd	Dhar	Madhya Pradesh	24.12.2020	23.6	9.86	6.65	Under Implementation	4000	-